

Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: Ms. Congress Tiles Limited; Date of commencement of CIRP: 27.04.2022
NCLT order C. P. (LB) No. 39/AEM/2021 dated 27.04.2022
List of creditors as on: 27.09.2022

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|--------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | State Bank of India | 07.05.2022 | ₹ 45,30,78,262.87 | ₹ 45,30,78,262.87 | Section 5(8) | | ₹ 0.00 | No | 62.69% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 2 | Axis Bank Limited | 09.05.2022 | ₹ 22,92,14,096.00 | ₹ 22,92,14,096.00 | Section 5(8) | | ₹ 0.00 | No | 31.72% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 3 | Edelweiss Asset Reconstruction Company Limited | 27.05.2022 | ₹ 2,65,34,737.98 | ₹ 2,65,34,737.98 | Section 5(8) | | ₹ 0.00 | No | 3.67% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| Total | | | ₹ 70,88,27,096.85 | ₹ 70,88,27,096.85 | | | ₹ 0.00 | | 98.08% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |